

(a) the provision made in the Sixth Five Year Plan for construction of houses in Himachal Pradesh ; and

(b) the details in this regard and the number of houses constructed with that amount?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) Rs. 1,148.00 lakhs.

(b) The information is being collected and will be laid on the Table of the Sabha.

[English]

**Self-Financing Flats in Janakpuri Pocket 'B'**

3063. SHRI KESHAORAO PARDHI : Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Unstarred Question No. 2015 on 8th April, 1985 regarding Self Financing Flats in Janakpuri Pocket 'B' and state :

(a) whether the flats in Janakpuri Pocket 'B' which the DDA expected to hand over to the allottees by June, 1985 have not yet been completed and released for allotment;

(b) if so, reasons for delay in the matter;

(c) the target date now for handing over these flats to the allottees; and

(d) whether Government will conduct an enquiry into the lapses of the DDA in this project and fix responsibility of the persons concerned?

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H.K.L. BHAGAT) : (a) Yes, Sir.

(b) The flats could not be released by the target date primarily due to labour shortage with contractor on account of poor organization of work by him.

(c) All efforts are being made to release the flats for allotment as soon as possible.

(d) Notices under relevant clauses of the contract for taking penal action against the contractor have been issued from time to time and further action will be taken at appropriate time after completion of the work besides taking disciplinary action against the contractor which has already been initiated.

**Release of Free Sale Sugar From Factories**

3064. SHRI SAHEBRAO PATIL DONGAONKAR : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the policy in respect of release order of free sale of sugar quota of individual sugar factories, month-wise; and

(b) whether there is any relation with the licensed capacity of a sugar factory and actual production?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) and (b) The share of each factory in the monthly free sale release is worked out on the basis of uniform percentage to free sale entitlement out of the production upto a particular date prior to the release. Therefore, the monthly release of free sale sugar to the factories is related to the actual production and not to the licensed capacity of the factory.

**Assistance to Orissa for Development of Cities**

3065. SHRI ANADICHARAN DAS : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the policy of Government to assist the cities/small cities for development ;

(b) details of assistance given to Orissa city-wise during the last three years ending with 31 March, 1985;